

OA-21/99

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Counter not
filed.

To be listed
with OA-271/92

OA-271/92 is
a post-heard
matter.

Rak Bench
6/4

Counter copy
not served.

for further
orders.

Rak Bench
11/11

Copies of Order

of 2.11.2000 may
be sent to the
Court for perusal.

Rak
6.11.20
S.O. 3.

05. Order dated 2.11.2000

In this case counter has been
filed. It is submitted by Shri K.C.
Kunungo, the learned counsel for
the petitioner that he does not want
to file rejoinder. It is further
submitted by him that in view of
certain orders in ~~other~~ related
matter delivered by this Tribunal
recently, he wants to withdraw his
O.A. and wants to file a fresh
Original Application. He is permitted
to do so, subject to limitation.

In view of this, O.A. is disposed
of as not being pressed.

Shri A.K. Bose, learned Sr. Standing
counsel is present and heard.

S. K. Bose
Vice-Chairman

Member(s)